

**IN SUPERSESION OF ALL EARLIER NOTIFICATION
THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 06TH JANUARY, 2020
TILL FURTHER ORDER**

S.No.	Bench	Judges	Case Category	Case
1	DB- I	Hon'ble Chief Justice Hon'ble Justice Dr. Anil Kumar Upadhyay	CWJC- Group-6 (i)	i) PIL relating to (Health & medical Services)
			Group- 6(ii)	ii) PIL relating to (Encroachment)
			Group 6(iii)	iii) PIL relating to road construction (National Highway)
			Group 6(iv)	iv) PIL relating to education
			Group 6(v)	v) PIL relating to financial irregularities/embezzlement
			Group 6(vi)	vi) PIL relating to civil/Municipal law
			Group 6(vii)	vii) PIL relating to Tender & Others.
			Group-7	viii) Relating to validity of Acts, Rules & Regulations etc. of Central Statutes.
			Group-7	ix) Relating to validity of Acts, Rules & Regulations etc. of State Statutes.
			Group 8	x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes.
			Group- 10	xi) Relating to Judicial Service
			Group 30	LPA other than service matters.
			Group 32(ii)	xii) Misc Appeals (DB) (Taxation)
			Group-33	xiii) MJC (DB)- Order, admission & hearing
			Group- 53	xiv) Cr. writ (DB)- Habeaus Corpus- Orders, Admission & Hearing
			Group- 55	xv) Death reference
			Group 33	xvi) Referred matters civil and criminal- Orders, Admission & hearing
			Group 47	xvii) MJC (Contempt)
			Group 47	xviii) Modification
Group 48	xix) Restoration			
2	DB-II	Hon'ble Justice Dinesh Kumar Singh Hon'ble Justice Anil Kumar Sinha	Group 6(ii)	i) PIL relating to (Encroachment)
			Group 6 (iii)	ii) PIL relating to road construction other than National Highway.
			Group 6(iv)	iii) PIL relating to education
			Group 6 (vi)	iv) PIL relating to civil/Municipal law

			<p>Group 7</p> <p>Group- 9</p> <p>Group 32(ii)</p> <p>Group 34</p> <p>Group 23</p> <p>Group 30</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>v) Relating to validity of Acts, Rules & Regulations etc. State Statutes</p> <p>vi) State Taxation matters, M.V. (Taxation)-Orders, Admission & Hearing.</p> <p>vii) Misc Appeals (DB) (Taxation)</p> <p>viii) Commercial Appellant Division matter-Orders, Admission & Hearing.</p> <p>ix) Company appeals (DB)</p> <p>x) LPA - Service matter Orders, Admission & Hearing.</p> <p>xi) Modification</p> <p>xii) Restoration</p> <p>xiii Modification</p>
3	DB-III	<p>Hon'ble Justice Hemant Kumar Srivastava</p> <p>Hon'ble Justice Prabhat Kumar Singh</p>	<p>Group 11</p> <p>Group 30</p> <p>Group 31</p> <p>Group 32 (i) & (iii)</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Relating to CAT matter- hearing</p> <p>ii) LPA - Service matter Orders, Admission & Hearing.</p> <p>iii) Matrimonial reference</p> <p>iv) Misc. Appeal (DB) Family courts Matters & others</p> <p>v) Any other DB matter not assigned to any other DB. order, admission & hearing.</p> <p>vi) Modification</p> <p>vii) Restoration</p> <p>ix) Modification</p>
4	DB-IV	<p>Hon'ble Justice Shivaji Pandey</p> <p>Hon'ble Justice Anjani Kumar Sharan</p>	<p>Group 41,</p> <p>Group 58</p> <p>Group 53</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Criminal Appeals (DB)</p> <p>ii) Original Criminal Misc (DB)</p> <p>iii) Cr.WJC (DB) - BCC Act- orders, admission & Hearing.</p> <p>iv) Specially assigned matters.</p> <p>v) Modification</p> <p>vi) Restoration</p> <p>vii) Modification</p>
5	DB-V	<p>Hon'ble Justice Ashwani Kumar Singh</p> <p>Hon'ble Justice Partha Sarthy</p>	<p>Group 36</p> <p>Group 41</p> <p>Group 56</p>	<p>i) Supreme court appeals,</p> <p>ii) Criminal Appeals (DB)</p> <p>iii) Govt Appeals (DB)</p>

			Group 33	iv) MJC (DB) (Except Contempt)-Orders, Admission & Hearing
			Group 37	v) Second Appeal (DB)- Orders, Admission & Hearing
			Group 11	vi) Cat matters- Orders, admission & hearing
				vii) Specially assigned matters
			Group 47	viii) Modification
			Group 48	ix) Restoration
			Group 33	x) Modification
6.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble C.J	Group 35,	i) Request case ii) Specially assigned matters
7.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Dinesh Kumar Singh		i) Specially assigned matters
8.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Hemant Kumar Srivastava		i) Specially assigned matters
9.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Shivaji Pandey		i) Specially assigned matters
10.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Ashwani Kumar Singh		i) Specially assigned matters
11.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Dr. Anil Kumar Upadhyay		i) Specially assigned matters

12.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Anjani Kumar Sharan		i) Specially assigned matters
13.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Anil Kumar Sinha		i) Specially assigned matters
14.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Prabhat Kumar Singh		i) Specially assigned matters
15.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Partha Sarthy		i) Specially assigned matters
16.	SB- I CIVIL	Hon'ble Justice Vikash Jain	Group 1 Group 2 Group 3 Group 31 Group 24, 25, 26, 27 Group 38 Group 39 Group 47 Group 48 group 33	i) Certificate Appeal ii) Civil Misc.- Orders, Admission & hearing. iii) Civil reference iv) Maintenance reference v) Company matters- Orders, Admission & Hearing. vi) Test case vii) Test suit viii) Original C. Misc. (Company matters- Order, Admission & hearing. ix) Modification x) Restoration xi) Modification xii) specially assigned matters
17	SB- II CIVIL	Hon'ble Justice Ahsanuddin Amanullah	Group 57 Group 4 Group 17 Group 18	i) Govt. Appeal (SJ) ii) civil review iii) Land related Matters- Orders, admission & hearing iv) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act

			<p>Group 19</p> <p>Group 47</p> <p>Group 48</p> <p>Group 15</p> <p>Group 33</p>	<p>including election matters (Except Education service) - orders, admission & hearing.</p> <p>v) Election matters</p> <p>vi) Modification</p> <p>vii) Restoration</p> <p>viii) Retirement Benefits- Order, admission & Hearing.</p> <p>ix) Modification</p> <p>x) Specially assigned matters including bails</p>
18	SB- III CIVIL	Hon'ble Justice Aditya Kumar Trivedi	<p>Group 29</p> <p>Group 21</p> <p>Group 31</p> <p>Group 38</p> <p>Group 39</p> <p>Group 40</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) First Appeal</p> <p>ii) Environment related- Orders, admission & hearing</p> <p>iii) Matrimonial reference</p> <p>iv) Test case</p> <p>v) Test suit</p> <p>vi) Title suit</p> <p>vii) Modification</p> <p>viii) Restoration</p> <p>ix) Modification</p> <p>x) Specially Assigned matter</p>
19	SB- IV CIVIL	Hon'ble Justice Smt. Anjana Mishra	<p>Group-13,</p> <p>Group 20,</p> <p>Group 31</p> <p>Group 47</p> <p>Group 48</p> <p>Group 28</p> <p>Group 33</p>	<p>i) Service matter - other than education service- Orders, admission & hearing</p> <p>ii) Industrial Law- Orders, admission & hearing</p> <p>iii) Matrimonial reference</p> <p>iv) Modification</p> <p>v) Restoration</p> <p>vi) Election petition</p> <p>vii) Modification</p> <p>viii) Specially assigned matters</p>
20	SB- V CIVIL	Hon'ble Justice Chakradhari Sharan Singh	<p>Group 15,</p> <p>Group 22,</p>	<p>i) Retirement Benefit- Order, admission & Hearing.</p> <p>ii) Miscellaneous- Orders, admission & hearing.</p>

			Group 5	iii) civil revision
			Group 13	iv) Service matter- other than education service- Orders, admission & hearing
			Group 18	v) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act including election matters (Except Education service) - orders, admission & hearing.
			Group 47	vi) Modification
			Group 48	vii) Restoration
			Group 33	viii) Modification
				ix) Specially assigned matters
21	SB- VI CIVIL	Hon'ble Justice Prabhat Kumar Jha.	Group 17	i) Land related Matters- Orders, admission & hearing
			Group 40	ii) Title Suit- Orders, admission & hearing
			Group 14	ii) Education Service- Orders, Admission & hearing
			Group 47	iv) Modification
			Group 48	v) Restoration
			Group 36	vi) Supreme court Appeal
			Group 12	vii) Education matter
			Group 47	viii) Modification
			Group 48	ix) Restoration
			Group 33	x) Modification
				xi) Specially assigned matter
22	SB- VII CIVIL	Hon'ble Justice Ashutosh Kumar	Group 16,	i) Trade & Commerce
			Group 18,	ii) Matters related to local bodies, cooperative society, building plan/by law, municipal taxation, municipal survey, basic amenities, religious trust/ waqf and others
			Group 32	iii) Misc Appeal (SJ)
			Group 4	iv) Civil review
			Group 12	v) Education matter
			Group 14	vi) Education Service- Orders, Admission & hearing

			<p>Group 49</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>vii) Transfer</p> <p>viii) Modification</p> <p>ix) Restoration</p> <p>x) Modification</p> <p>xi) Specially assigned matters</p>
23	SB- VIII CIVIL	Hon'ble Justice Sudhir Singh	<p>Group 37</p> <p>Group 31</p> <p>Group 38</p> <p>Group 39</p> <p>Group 40</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Second Appeals</p> <p>ii) Matrimonial reference</p> <p>iii) Test case</p> <p>iv) Test suit</p> <p>v) Title suit</p> <p>vi) Modification</p> <p>vii) Restoration</p> <p>viii) Modification</p> <p>ix) Specially assigned matters</p>
24.	SB- I CRL	Hon'ble Justice Rajendra Kumar Mishra	<p>Group 43</p> <p>Group 45</p> <p>Group 46</p> <p>Group 47</p> <p>Group 48</p> <p>Group 49</p>	<p>i) Cr. Appeal (SJ)</p> <p>ii) Criminal Quashing</p> <p>iii) Criminal Bails</p> <p>iv) Modification</p> <p>v) Restoration</p> <p>vi) Transfer</p> <p>vii) Specially assigned matters</p>
25	SB- II CRL	Hon'ble Justice Birendra Kumar	<p>Group 46</p> <p>Group 52,</p> <p>Group 59</p> <p>Group 43</p> <p>Group 45</p> <p>Group 47</p> <p>Group 48</p> <p>Group-54</p>	<p>i) Criminal bails</p> <p>ii) Criminal Revision</p> <p>iii) SLA- Orders, Admission & Hearing.</p> <p>iv) Cr. Appeal (SJ)</p> <p>v) Criminal Quashing</p> <p>vi) Modification</p> <p>vii) Restoration</p> <p>viii) Cr.W.J.C.(SJ)-Orders, Admission and Hearing</p> <p>ix) Specially assigned matters</p>

26	SB- III CRL	Hon'ble Justice Arvind Srivastava	Group 46 Group 54 Group 33 Group 52 Group 45 Group 47 Group 48	i) Criminal bails ii) Cr.WJC (SJ)- Orders, admission & hearing. iii) MJC- (SJ) - Orders, Admission & Hearing iv) Cr. Revision v) Criminal quashing vi) Modification vii) Restoration viii) Specially Assigned matters
27	SB- IV CRL	Hon'ble Justice Vinod Kumar Sinha	Group 46 Group 42 Group 43 Group 44 Group 45 Group 47 Group 48	i) Criminal bails ii) Criminal Appeal- Women & children related matters. iii) Cr. appeal (SJ) iv) Criminal Appeals U/S 341 Cr.P.C.- Orders, Admission & hearing. v) Criminal Quashing vi) Modification vii) Restoration viii) Specially assigned matters.
28	SB- V CRL	Hon'ble Justice Rajeev Ranjan Prasad	Group 46 Group 43 Group 45 Group 47 Group 48 Group 54	i) Criminal bails ii) Criminal appeals (SJ) iii) Criminal Quashing iv) Modification v) Restoration vi) Cr.WJC (SJ)- Orders, admission & hearing. vii) Specially assigned matters
29	SB- VI CRL	Hon'ble Justice S. Kumar	Group 46 Group 45 Group 52 Group 47 Group 48 Group 28	i) Criminal bails ii) Quashing - Orders, admission & hearing iii) Criminal revision iv) Modification v) Restoration vi) Election Petition vii) specially assigned matters

30	SB- VII CRL	Hon'ble Justice Madhuresh Prasad	<p>Group 46</p> <p>Group 49</p> <p>Group 51</p> <p>Group 52</p> <p>Group 50</p> <p>Group 45</p> <p>Group 47</p> <p>Group 48</p> <p>Group 54</p>	<p>i) Criminal bails</p> <p>ii) Transfer</p> <p>iii) Criminal reference</p> <p>iv) Criminal revision</p> <p>v) Others</p> <p>vi) Criminal Quashing</p> <p>vii) Modification</p> <p>viii) Restoration</p> <p>ix) Cr.WJC (SJ)- Orders, admission & hearing.</p> <p>x) specially assigned matters</p>
31	SB- VIII CRL	Hon'ble Justice Mohit Kumar Shah	<p>Group 46</p> <p>Group 45</p> <p>Group 52</p> <p>Group 47</p> <p>Group 48</p> <p>Group 54</p>	<p>i) Criminal bails</p> <p>ii) Quashing - Orders, admission & hearing</p> <p>iii) Criminal revision</p> <p>iv) Modification</p> <p>v) Restoration</p> <p>vi) Cr.WJC (SJ)- Orders, admission & hearing.</p> <p>vii) specially assigned matters</p>